IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 1131 of 2012

Ravindra Prasad … Appellant

Versus

The State of Jharkhand through C.B.I. … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Nagmani Tiwari, Advocate
For the C.B.I. : Mr. B.K. Prasad, Advocate

Order No.08 Dated- 08.07.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Since there is paucity of time today for hearing of this appeal, prayer for time is allowed as the last chance.

List this appeal, six weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/